

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4299
ANSWERED ON:06.12.2010
WATER PURIFICATION SYSTEM IN RURAL AREAS
Singh Shri Dushyant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government of Rajasthan has requested the Union Government to relax in the capital cost norms of installation of standalone drinking water purification system and allow to install standalone system as per old guidelines;
- (b) if so, the details thereof alongwith the action taken by the Union Government thereon;
- (c) whether there is any proposal to provide extra budget to achieve the targets under the scheme of installation of standalone water purification system in rural areas;
- (d) if so, the details thereof; and
- (e) the funds provided under the scheme of installation of standalone water purification system in rural areas during the last three years and the current year so far ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA)

(a)to(d): The Government of Rajasthan has requested the Government of India to relax the capital cost norms of installation of standalone drinking water purification systems in rural schools of the country under Jalmani programme. As per the approved guidelines of the programme, since relaxation already exists for unit cost of such systems upto Rs.40,000 /-, the same was intimated to the State Government. They were also informed that additional funds under the programme can be allocated to the State only when funds are surrendered by any State(s) or additional funds become available to the Department.

(e): The funds provided under the Jalmani scheme are as under:

2007-08 Nil

2008-09 Rs. 100 Crore

2009-10 Rs. 100 Crore

2010-11 Nil